



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20th February, 2023

NOTICE

Please take notice that the following matter adjourned in the Court-IV. The next date of Hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 37 of 2021 (PH)	IDBI Bank Ltd. Vs. Sudip Bhattacharya, Liquidator of Tag Offshore Ltd.	13.01.2023	24.02.2023
2.	Comp. App. (AT) (Ins) No. 353 of 2019 (PH)	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	16.01.2023	24.02.2023
3.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	20.01.2023	28.02.2023
4.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	20.01.2023	28.02.2023

5.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	20.01.2023	28.02.2023
6.	Comp. App. (AT) (Ins) No. 363 of 2022 & I.A. No. 963, 964, 965 & 1338 of 2022	Zexus Air Service Pvt. Ltd. & Anr. Vs. Capt. Samuel Tarig Omer Ahmad	24.01.2023	03.03.2023
7.	Comp. App. (AT) (Ins) No. 1249 of 2019 & I.A. No. 4847 of 2022 (PH)	Sanjeev Abrol Vs. Rahul Singh & Ors. With	10.02.2023	15.03.2023
8.	Comp. App. (AT) (Ins) No. 210 of 2022 & I.A. No. 3240, 3179 of 2022 & I.A. No. 142, 144, 145 of 2023 (PH)	Active Valley Square Welfare Association (Through Its Secretary) Vs. Manish Kumar Gupta (Interim Resolution Professional of AVP Buildtech Pvt. Ltd.) & Ors.	10.02.2023	15.03.2023
9.	Comp. App. (AT) (Ins) No. 991 of 2020 & I.A. No. 2706 of 2020 (PH)	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	10.02.2023	16.03.2023
10.	Comp. App. (AT) (Ins) No. 1422 of 2022 & I.A. No. 4448,4406 of 2022 (With Defects)	Aayat Processors Vs. Jalesh Kumar Grover	10.02.2023	17.03.2023
11.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 248 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	10.02.2023	17.03.2023
12.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Anr.	10.02.2023	17.03.2023

13.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021 (PH)	Arun Chadha Vs. Ramesh Kumar Suneja & Ors. With	10.02.2023	20.03.2023
14.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022 (PH)	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	10.02.2023	20.03.2023
15.	Comp. App. (AT) (Ins) No. 301 of 2021 & I.A. No. 701, 702 & 703 of 2021	Gurudeo Exports Corporation Pvt. Ltd. & 3 Ors. Vs. Akash Singhal Liquidator of Amira Pure Foods Pvt. Ltd. & Anr.	14.02.2023	27.02.2023
16.	Comp. App. (AT) (Ins) No. 572 of 2022 & I.A. No. 1530 of 2022 (PH)	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd. With	14.02.2023	27.02.2023
17.	Comp. App. (AT) (Ins) No. 780 of 2022 (PH)	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	14.02.2023	27.02.2023
18.	Comp. App. (AT) (Ins) No. 945 of 2022	Om Kara Asset Reconstruction Pvt. Ltd. Vs. Privilege Industries Ltd.	15.02.2023	28.02.2023
19.	Comp. App (AT) (Ins) No. 61 of 2020 & I.A. No. 168, 169 & 364 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	15.02.2023	28.02.2023
20.	Comp. App. (AT) (Ins) No. 655 of 2020 & I.A. No. 3714,4538 of 2022 (PH)	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	16.02.2023	01.03.2023
21.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A. No. 1142 of 2021 (PH)	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	17.02.2023	13.03.2023

22.	Comp. App. (AT) (Ins) No. 48 of 2021 (PH)	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	17.02.2023	13.03.2023
23.	Comp. App. (AT) (Ins) No. 847 of 2021 & I.A. No. 417 of 2019 (PH)	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	17.02.2023	13.03.2023
24.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 (PH)	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	17.02.2023	13.03.2023
25.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 (PH)	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	17.02.2023	13.03.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar